

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : Ku. Chitralkha Sonwani
 Date Of Birth : 06/06/1979
 Present post held : CIVIL JUDGE CLASS-II SAKTI, DISTT-JANJGIR-CHAMPA (C.G.)

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Nil	Nil	Nil	Nil	Nil
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
1- Tata Indigo ecs car 2- TVS Scotty Buike				
Jewellery (Lump Sum)				
Approx 5gm Gold Worth Rs Aproox 15,000/-				

Shares/Debentures			
Name of Issuing Company:		Nos. Of Shares	
1		2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
LIC Jeven Tarang		2,00,000	
LIC Jeven Saral		4,00,000	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	Nil	Nil	Nil
2) Savings Bank A/Cs	State Bank Of India	Sakti	20,647
3) PPF	State Bank Of India	Sakti	4000
4) GPF/CPS			1,18,490
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Provisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date